

ORISSA HIGH COURT

FILING REPORT AS ON :22/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35088/2024	RATNAKARA BISWAL@RATNAKAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GANGAPUR (BHANJANAGAR) /550 /2024 () //	AOD20240000430C202400013
2	D-BLAPL/35089/2024 BLAPL/11772/2024	DILLIP KUMAR MISHRA @ DILLIP VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	POLASARA PS /205 /2016 ADJ,KODALA(Ganjam) ST/0000068/2020	
3	D-BLAPL/35093/2024	BRUNDABAN BASAK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIALI /314 /2024 () //	
4	D-BLAPL/35095/2024	TIKCHAN MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
5	D-BLAPL/35096/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (BHANJANAGAR) /550 /2024 () //	
6	D-BLAPL/35097/2024	NIRMAL SANA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /347 /2020 () //	AOD20240000239C202400035
7	D-BLAPL/35101/2024	MITRABHANU MOHANTA @ MINTU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /129 /2024 () //	
8	D-BLAPL/35103/2024	TUKULI JENA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	LAXMISAGAR P.S. /164 /2024 () //	
9	D-BLAPL/35105/2024	CHANDRA SEKHAR NAYAK @ CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	KANTAKANTA DWIBEDI VS	GANGAPUR (BHANJANAGAR) /550 /2024 () //	
10	D-BLAPL/35113/2024	DAMU GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /78 /2022 () //	
11	D-BLAPL/35114/2024	DEBENDRA MANGARAJ VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	JATNI P.S. /422 /2024 () //	AOD20240000001C202400363

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12	D-BLAPL/35115/2024	S. VENKATES @ VENKATESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /305 /2024 () //	
13	D-BLAPL/35117/2024	PARSURAM BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /393 /2024 () //	
14	D-BLAPL/35120/2024	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	SOMANATH NANDA VS	MANCHESWAR P.S. /569 /2024 () //	
15	D-BLAPL/35121/2024	RAJU YADAV VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /188 /2023 () //	
16	D-BLAPL/35122/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLIKOTE /558 /2024 () //	
17	D-BLAPL/35132/2024	LALIT MOHAN SINGH @ MANOJ @ KALIA VS STATE OF ODISHA	ABHAS MOHANTY VS	SESHKHAL /98 /2024 () //	
18	D-BLAPL/35134/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BHANJANAGAR /30 /2013 () //	
19	D-BLAPL/35135/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	SURADA /9 /2023 () //	
20	D-BLAPL/35137/2024	SAMBHU MURMU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /124 /2024 () //	
21	D-BLAPL/35138/2024	MD. IRSAD @ KADIR @ KALLU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	LAKHANPUR /236 /2020 () //	
22	D-BLAPL/35141/2024	AJIT DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	NAYAPALLI P.S. /616 /2024 () //	
23	D-BLAPL/35143/2024	SHIVA SONI @ SINGH @ PUKU	KULDEEP MOHANTY	PLANTSITE /380 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35145/2024	BISWAJIT PADHAN	BIJAYA KUMAR RAGADA	BANHARPALI /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35146/2024	JHUNA BHOI	SATYAJIT MOHAPATRA (2)	SATYABADI /269 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35147/2024	ADIL	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35148/2024	BIJAY KISAN	S.S.RAY (2)	BONAI /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35153/2024	GOPAL CHANDRA PATRA @ GOPAL KRISHNA PATRA	BISWA KUMAR MISHRA	BALLIGUDA /188 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35154/2024	SANTOSH KUMAR ACHARYA	BISWA KUMAR MISHRA	BADAGADA /392 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35157/2024	JAGTU JANI	JUGALA KISHORE PANDA	MATHILI /104 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35159/2024	DHANRAJ HARIDAS YERURKAR	JUGALA KISHORE PANDA	ULLUNDA /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35162/2024	TAPASWINI MOHAPATRA	BISWAJIT NAYAK	TALCHER TOWN /641 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35167/2024	RAMESWAR PATRO	GOPAL KRISHNA NAYAK	GANGAPUR (BHANJANAGAR) /550 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35170/2024	HAKIMA SAHOO	SAMBIT BISWAL	/ /0	
		VS	VS	()	

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35	D-BLAPL/35174/2024	STATE OF ODISHA DHANA PANGI VS	ASIT KUMAR JENA VS	// MATHILI /19 /2021 ()	
36	D-BLAPL/35175/2024	STATE OF ODISHA MANOJ SUTAR VS	ASIT KUMAR JENA VS	// MALKANGIRI /388 /2024 ()	
37	D-BLAPL/35177/2024	STATE OF ODISHA LAXMIKANT NATH VS	ASIT KUMAR JENA VS	// MALKANGIRI /622 /2024 ()	
38	D-BLAPL/35179/2024	STATE OF ODISHA MANOJ SUTAR VS	ASIT KUMAR JENA VS	// MALKANGIRI /387 /2024 ()	
39	D-BLAPL/35182/2024	STATE OF ODISHA JABAHAR DIGAL VS UNION OF INDIA (N.C.B)	AMULYA RATNA PANDA VS	// NCB BHUBANESWAR /5 /2024 ()	
40	D-BLAPL/35185/2024	SAMU HO VS	DALIRANI BEHURAY VS	// UDALA /80 /2019 ()	
41	D-BLAPL/35194/2024	STATE OF ODISHA RAJESH MOHANTA VS	JAYANTA KUMAR MAJHI VS	// BETNOTI /254 /2024 ()	
42	D-BLAPL/35199/2024	STATE OF ODISHA GOUTAM NAYAK VS	BADAL KUMAR BEHERA VS	// JALESWAR /511 /2024 ()	AOR20220001087C202400097
43	D-BLAPL/35200/2024	STATE OF ODISHA SANSARI BEHERA VS	TANMAYA KUMAR MOHANTY VS	// LAXMISAGAR P.S. /548 /2024 ()	
44	D-BLAPL/35202/2024	STATE OF ODISHA NITYANANDA PUROHIT VS	PREETAM MISHRA VS	// BOUDH /233 /2024 ()	
45	D-BLAPL/35205/2024	STATE OF ODISHA KRUSHNA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	// ATHAMALLIK /258 /2024 () //	

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46	D-BLAPL/35208/2024	DILLIP KUMAR DURIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKIRI /121 /2023 () //	
47	D-BLAPL/35210/2024	UGULA @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /86 /2023 () //	
48	D-BLAPL/35212/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /263 /2024 () //	
49	D-BLAPL/35216/2024	KANHEI MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /666 /2024 () //	AOR20220000753C202400009
50	D-BLAPL/35217/2024	SANGRAM KESHARI PATTNAIK VS STATE OF ODISHA	PULLIN MARTHA VS	INFOVALLY UPD BHUBANESWAR /263 /2024 () //	
51	D-BLAPL/35219/2024	BHUPENDRA PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
52	D-BLAPL/35221/2024	SHIVPUKAR PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
53	D-BLAPL/35232/2024	LITUN @ IZHAR AHMED KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /187 /2024 () //	
54	D-BLAPL/35234/2024	ANIL KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-7 /167 /2024 () //	
55	D-BLAPL/35236/2024	RABINDRA SAHU @ RABINDRA KUMAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /380 /2024 () //	
56	D-CMAPL/49060/2024	SAHEBJAN BIBI VS TURFAN BIBI	ADV. VS	// () //	
57	D-CMAPL/49100/2024	SRIDHAR NAIK@NAYAK	DAYANANDA MOHAPATRA	//	

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		VS	VS	0	
		AGADI PRADHAN		//	
58	D-CMP/48989/2024	SAUDAMINI SAHOO	SUBHA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/48994/2024	BAIDHAR LENKA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	0	
		GHANASHYAM NAYAK		//	
60	D-CMP/49020/2024	SUKANTA KUMAR PRADHAN	MANAS RANJAN BAUG	//	AOR20220002374C202400017
		VS	VS	0	
		MALATI NAYAK		//	
61	D-CMP/49024/2024	LIPIKA PATRA	BIBHU PRASAD MISHRA	//	
		VS	VS	0	
		SUBRAT KUMAR SAMAL		//	
62	D-CMP/49082/2024	RAM BILASH RAM	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		MATADIN RAM		//	
63	D-CMP/49086/2024	VINJARAPU NAGARAJU@V. NAGARAJU	DHANANJAYA MUND	//	
		VS	VS	0	
		PRAFULLA CHANDRA PANDA		//	
64	D-CMP/49087/2024	RAMA CHANDRA SAHOO	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		PARIKHITA SAHOO		//	
65	D-CMP/49093/2024	LAXMINARAYAN MAHARANA	SANJEEV UDGATA	//	
		VS	VS	0	
		KISHORI MAHARANA		//	
66	D-CMP/49115/2024	KAMALAKANTA JENA	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	0	
		ANJANA PUHAN		//	
67	D-CONTC/48962/2024	SUBAS CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
68	D-CONTC/48976/2024	RAMESH CHANDRA SAHU	ADV	//	AOD20240000714C202400006
		VS	VS	0	

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69	D-CONTC/48981/2024	VISHAL KUMAR DEV, COMMISSIONER CUM SECRETARY GOVT. ENERGY DEPARTMENT BISWAJIT PARIJA VS MANJULATA MALLICK, OAS	ADV. VS	// 0 //	
70	D-CONTC/48983/2024	SABITA BEHERA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
71	D-CONTC/48988/2024	RAJESH PANDA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
72	D-CONTC/48995/2024	BHARAT CHARAN ROUTRAY VS DEO RANJAN KUMAR SINGH, COMM.-CUM- SECY, REVENUE AND DISASTER	ABHIRAM SWAIN VS	// 0 //	
73	D-CONTC/49019/2024	PRATAP KUMAR MOHANTY VS PROF DR SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202400079
74	D-CONTC/49028/2024	SHARAT KUMAR SARANGI VS MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION, ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
75	D-CONTC/49029/2024	MOCHIRAM MAITY VS SIDDHARTH KATARIA, I.P.S,	ADV. VS	// 0 //	
76	D-CONTC/49032/2024	NARENDRANATH MOHANTA VS PRATAP CHANDRA BEHERA, EXECUTIVE ENGINEER, RURAL WATER SUPPLY AND SANITATION DIVISION,KEONJHAR	ADV VS	// 0 //	AOR20220001462C202400031
77	D-CONTC/49036/2024	DILIP KUMAR NAIK VS UJAGAR PADHAN, BEO, SAMPALPUR	ADV. VS	// 0 //	
78	D-CONTC/49044/2024	SUKANTI LATA NAYAK VS SALINI PANDIT, COMM-CUM-SECY, SCHOOL AND MASS EDUCATION	ADV. VS	// 0 //	
79	D-CONTC/49061/2024	PRATIMA KUMARI MOHAPATRA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	VISWAJEET MALLICK VS	// 0 //	

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80	D-CONTC/49065/2024	GAYATRI PATTNAIK VS GENDRA KUJUR, OES	ADV. VS	// 0 //	
81	D-CONTC/49066/2024	LALITA MOHAN RATH VS ANSUMAN SWARUP SAHOO, TRANSPORT MANAGER, OSRTC OFFICE,GANJAM	ADV VS	// 0 //	AOD20240000242C202400023
82	D-CONTC/49068/2024	PRAMILA SETHI VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //	
83	D-CONTC/49071/2024	MANOJ KUMAR NAYAK VS CHANDRA SEKHAR PADHI, ENG. IN CHIEF, WATER RESOURCES	AMIYA KUMAR CHHATOI VS	// 0 //	
84	D-CONTC/49072/2024	PRAVAKAR NANDA VS DR. BISWAJEET GHOSH, OES	AMIYA KUMAR CHHATOI VS	// 0 //	
85	D-CONTC/49076/2024	SISRAM KUMAR PRADHAN VS SRIBACHHA SINGH, SENIOR GENERAL MANAGER, TPCODL	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
86	D-CONTC/49089/2024	MOHAN LAL AGARWAL VS MANOJ SATYAWAN MAHAJAN, COLLECTOR-CUM-DM, SUNDARGARH	ADV. VS	// 0 //	
87	D-CONTC/49090/2024	MOCHIRAM MAITY VS SIBA MALLIK, TAHASILDAR, KENDRAPARA	ADV. VS	// 0 //	
88	D-CONTC/49094/2024	SANTOSH MAHALI VS D.SAHU, (I.A AND A.S)	ADV. VS	// 0 //	
89	D-CONTC/49106/2024	BHAKTI BHUSAN NAYAK VS NIBEDITA PANI, DEO, JAJPUR	ADV. VS	// 0 //	
90	D-CONTC/49108/2024	BHAGIRATHI PRADHAN VS RADHAKANTA CHHATRI, DEO, BARGARH	ADV. VS	// 0 //	
91	D-CONTC/49110/2024	GANGADHARA BADHEI	ADV.	//	

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		VS	VS	()	
92	D-CONTC/49111/2024	RADHAKANTA CHHATRI, DEO, BARGARH	ADV.	//	
		SIDHARTHA SANKAR PATRA	VS	()	
93	D-CRA/35229/2024	NIBEDITA PANI, DEO, JAJPUR	XXXX	//	
		XXX	VS	/ /0	
		VS	XXXX	()	
94	D-CRLMC/35106/2024	AVIJIT BASTIA	RAKESH BEHERA	//	
		VS	VS	BIRIDI PS /350 /2023	
		STATE OF ODISHA		()	
95	D-CRLMC/35112/2024	LOKANATH MOHAPATRA	CHINMAYA RANJAN DAS	//	
		VS	VS	/ /0	
		STATE OF ODISHA		()	
96	D-CRLMC/35140/2024	AJAYA MOHARANA	RABINDRANATH PRUSTY	//	
		VS	VS	KANPUR /57 /2016	
		STATE OF ODISHA		()	
97	D-CRLMC/35142/2024	JITENDRA NATH PATNAIK	UMESH CHANDRA PATNAIK	//	
		VS	VS	BALASORE VIGILANCE /51 /2009	
		STATE OF ODISHA(VIG.)		()	
98	D-CRLMC/35149/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANA	ANURUDHA DAS	//	
		VS	VS	COLLIERY /298 /2021	
		STATE OF ODISHA		()	
99	D-CRLMC/35152/2024	RAMA CHANDRA JENA	JAGAMOCHAN PATTANAİK	//	
		VS	VS	CUTTACK VIGILANCE /33 /2018	
		STATE OF ODISHA(VIG.)		()	
100	D-CRLMC/35158/2024	ADAM MOHAMMAD@MOHAMMAD ADAM	MANOJ KUMAR PANDA	//	
		VS	VS	/ /0	
		STATE OF ODISHA		()	
101	D-CRLMC/35164/2024	NARESH PANI	SARADA PRASAD DASH	//	
		VS	VS	R.UDAYAGIRI /125 /2024	
		STATE OF ODISHA		()	
102	D-CRLMC/35178/2024	RASMI RANJAN PRADHAN	BISWAJIT NAYAK	//	
		VS	VS	RAMBHA (KHALLIKOTE) /15 /2014	
				()	

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103	D-CRLMC/35183/2024	STATE OF ODISHA RAJESH KHORA@RAJU KHORA VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
104	D-CRLMC/35187/2024	STATE OF ODISHA DR.SUNIL KUMAR RATH VS	VS	// BRAJARAJNAGAR /107 /2020 ()	
105	D-CRLMC/35188/2024	STATE OF ODISHA SEKH BASIR@SEKHA BASIR VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
106	D-CRLMC/35193/2024	STATE OF ODISHA SOUMYA RANJAN PANDA VS	PRABIR KUMAR RAY VS	// JENAPUR /106 /2021 ()	AOR20230000820C202400032
107	D-CRLMC/35197/2024	STATE OF ODISHA RAJKUMAR BEHERA VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
108	D-CRLMC/35201/2024	STATE OF ODISHA PRAFULLA KUMAR HALBA@TUKU HALABA VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
109	D-CRLMC/35209/2024	STATE OF ODISHA SK. AMZAD ALI@SK. NIAMA VS	DEEPAK GOCHHAYAT VS	// DHAMNAGAR /225 /2023 ()	
110	D-CRLMC/35218/2024	STATE OF ODISHA RAGHUNATH PANGI@KUNA PANGI VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
111	D-CRLMC/35222/2024	STATE OF ODISHA PRADIPTA KUMAR BEHERA VS	DEEPAK GOCHHAYAT VS	// BHUBANESWAR VIGILANCE /67 /2012 ()	
112	D-CRLMC/35226/2024	STATE OF ODISHA(VIG.) RABINDRA @ RABI RANA VS	BIRENDRA KUMAR PARDHI VS	// K.NUAGAON /250 /2023 ()	
113	D-CRLMC/35233/2024	STATE OF ODISHA REKHA MAHALA VS	SANGRAMJIT PANDA VS	// BADACHANA /223 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/35235/2024	ARUNA HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /83 /2016 () //	
115	D-CRLMC/35237/2024	SOURAV SAMANTARA VS NALIN MALIK	PRAMOD KUMAR NIGAM VS	//0 () //	
116	D-CRLMC/35238/2024	KABERI MOHAPATRA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	SEA BEACH /173 /2019 () //	
117	D-CRLMC/35239/2024	BIPIN BIHARI PANDA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	KANPUR /86 /2002 () //	AOD20220003518C202400015
118	D-CRLMC/35240/2024	PUSPANJALI DEBI VS HARA PRASAD HOTA	ANUP UDAYA SENAPATI VS	//0 () //	
119	D-CRLMC/35241/2024	BHAGYALATA MUNI VS STATE OF ODISHA	BASUDEV PUJARI VS	GOSANINUAGAM /87 /2020 () //	
120	D-CRLMP/35094/2024	NRUSHINGHA KUMAR MAJHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
121	D-CRLMP/35100/2024	SUSANTA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //	
122	D-CRLMP/35118/2024	ANKIT PRASAD VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	//0 () //	
123	D-CRLMP/35131/2024	MINATI PALEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
124	D-CRLMP/35156/2024	RUNU PRADHAN VS DEBABRATA NAYAK	RAMAKRISHNA NAIK VS	//0 () //	
125	D-CRLMP/35184/2024	SWARNALATA JENA	RAGHUNATH DAS MOHAPATRA	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMP/35207/2024	STATE OF ODISHA DEBENDRA KUMAR MUND	JNYANANDA PANDA	// //0	
		VS	VS	()	
127	D-CRLMP/35214/2024	STATE OF ODISHA SAROJINI BEHERA	BISWANATH BEHERA	// BOLAGARH P.S. /130 /2024	AOR20220003680C202400002
		VS	VS	()	
128	D-CRP/49104/2024	STATE OF ODISHA ASHIS MOHAPATRA	ANURAG PATI	// //	
		VS	VS	()	
129	D-FAO/48978/2024	MADHUMITA BEHERA LEGAL MANAGER, (T.P CELL),NEW INDIA ASSURANCE CO.LTD.,BBSR	GOVIND CHANDRISANKAR RAY	// //	AOR20220001406C202400015
		VS	VS	()	
130	D-MACA/48977/2024	NILA PRADHAN DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.,BBSR	MOHAN CHANDRISANKAR RAY	// //	AOR20220001406C202400016
		VS	VS	()	
131	D-MACA/49027/2024	BUCHI KABASI D.M., ORIENTAL INSURANCE CO.LTD., BOLANGIR	RIMJHIMALA PATI	// //	
		VS	VS	()	
132	D-MACA/49050/2024	RADHAMOHAN SABAR TATA AIG GENERAL INSURANCE CO.LTD., BBSR	ADAM ALI KHAN	// //	
		VS	VS	()	
133	D-MATA/49040/2024	JAYANTI SAHU UMA KANAR	SOUBHAGYA SWAIN	// //	
		VS	VS	()	
134	D-MATA/49084/2024	SAMBIT KUMAR PATTNAIK TUNA PRADHAN @ PARIDA	PRABIR KUMAR RAY	// //	AOR20230000820C202400033
		VS	VS	()	
135	D-MATA/49116/2024	AJIT PARIDA VIJAY RAJ SINGH	PRAMOD KUMAR NIGAM	// //	
		VS	VS	()	
136	D-RSA/48998/2024	HARSHITA TANWAR ASWINI KUMAR PATI	MAHESWAR MOHANTY	// //	
		VS	VS	()	

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137	D-RSA/49046/2024	BASANTI PADHI SAILABALA BARAL VS	SANTOSH KUMAR SAMANTARAY VS	// // ()	
138	D-RSA/49095/2024	PRATIMA BEHERA MANJU DEB VS	JYOTI RANJAN DEO VS	// // ()	AOR20220001593C202400028
139	D-RSA/49105/2024	PADMINI PAL KARPURAPU DEEPIKA VS	DEBARAJ MOHANTY VS	// // ()	
140	D-RSA/49113/2024	TRILOCHANA KHAJA JANAKI SAHOO @ JANAKI BALLAV SAHOO VS	SATYABADI MANTRY VS	// // ()	
141	D-RSA/49114/2024	PRAMILA KUMARI SAHOO MADAN MOHAN MADALA VS	DIPTI RANJAN BHOKTA VS	// // ()	
142	D-RVWPET/48957/2024	THE TAHASILDAR, KORAPUT RAMESH CHANDRA BISHI VS	ADV. VS	// // ()	
143	D-TRP(C)/49083/2024	ADDL. CHIEF SECY. TO GOVT., WATER RESOURCES DEPT., BBSR SILARANI DAS VS	RABINDRA KUMAR SAHOO VS	// // ()	
144	D-WA/48953/2024 WA/3159/2024	ASHUTOSH MALLICK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000194C202400231
145	D-WA/48968/2024	MAHESH CHANDRA MOHANTY M/S. MANAPPURAM FINANCE LTD., MAYURBHANJ VS	TAPAN KU. JENA SAMANTA VS	// // ()	
146	D-WA/48970/2024	STATE OF ODISHA STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000194C202400232
147	D-WA/49005/2024	SHANKAR DASH SHRIRAM LIFE INSURANCE CO. LTD., HYDRABAD VS	SAMARENDRA KUMAR MOHANTY VS	// // ()	
		BABITA JENA		//	

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148	D-WA/49013/2024	SHRIRAM LIFE INSURANCE CO.LTD., HYDRABAD VS K.KALAYA	SAMARENDRA KUMAR MOHANTY VS	// 0 //	
149	D-WA/49016/2024	M/S.SHRIRAM LIFE INSURANCE COLTD., HYDRABAD VS SANTOSH BEHERA	SAMARENDRA KUMAR MOHANTY VS	// 0 //	
150	D-WA/49022/2024	SHRIRAM LIFE INSURANCE CO.LTD., HYDRABAD VS SURENDRA BEHERA	SAMARENDRA KUMAR MOHANTY VS	// 0 //	
151	D-WA/49049/2024	UNION OF INDIA VS AJAY KUMAR BARIK	ACHYUTA NANDA ROUTRAY,SR. PANEL COUNSEL VS	// 0 //	AOR20220001190C202400008
152	D-WA/49064/2024	PRANAB KUMAR PANDA VS E.CHINA BABU	ANINDYA KUMAR MISHRA VS	// 0 //	
153	D-WA/49070/2024	SUSIL KUMAR PATTANAİK VS E.CHINA BABU	ANINDYA KUMAR MISHRA VS	// 0 //	
154	D-WA/49117/2024	BILASINI NANDA VS STATE OF ODISHA	PRADIP KUMAR RAY VS	// 0 //	
155	D-WP(C)/48952/2024	RAJENDRA NATH SAHU VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400087
156	D-WP(C)/48954/2024	BIMAL LOCHAN SAHU VS NARAYAN PRASAD SAHU	SOUGAT DASH VS	// 0 //	
157	D-WP(C)/48955/2024	BIMAL LOCHAN SAHU VS BASANTI BEHERA	SOUGAT DASH VS	// 0 //	
158	D-WP(C)/48956/2024	M/S S.B. CONSULTANCY AND CONSTRUCTION PVT.LTD. VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
159	D-WP(C)/48958/2024	SURJIT@SURAJIT DASH	SUVASHISH PATTANAİK	//	

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	WP(C)/29220/2024	VS THE COLLECTOR, JAGATSINGHPUR	VS	0 //	
160	D-WP(C)/48959/2024	V.R.ESWAR RAO VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
161	D-WP(C)/48960/2024	K.T.VENKATESWARA RAO VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
162	D-WP(C)/48961/2024	BAHANUMATI PARIDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
163	D-WP(C)/48963/2024	JASHOBANTI PATEL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
164	D-WP(C)/48964/2024	SEBA PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
165	D-WP(C)/48965/2024	MACHHINDRA KUMAR MEHER VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
166	D-WP(C)/48966/2024	NIRAN PAHARIA @ KAMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
167	D-WP(C)/48967/2024	SNEHALATA MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
168	D-WP(C)/48969/2024	RAJEEB KUMAR BHANJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
169	D-WP(C)/48971/2024	SASMITA PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
170	D-WP(C)/48972/2024	RAKESH KUMAR GARANAİK VS	GOPINATH SETHI VS	// 0	

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171	D-WP(C)/48973/2024	STATE OF ODISHA BABA MURALIDHAR DAS VS	BIBHU PRASAD TRIPATHY VS	// // ()	
172	D-WP(C)/48974/2024	STATE OF ODISHA BIJAYANANADA SWAIN VS	BANSHIDHAR SATAPATHY VS	// // ()	
173	D-WP(C)/48975/2024	STATE OF ODISHA LAXMIPRIYA MALLA VS	SAROJ KUMAR PADHI VS	// // ()	
174	D-WP(C)/48979/2024	STATE OF ODISHA SUKHWANT SINGH VS	AMITAV DAS VS	// // ()	
175	D-WP(C)/48980/2024	COLLECTOR AND DIST. MAGISTRATE, JHARSUGUDA MANAS RANJAN SAHU VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202400004
176	D-WP(C)/48982/2024	STATE OF ODISHA KAMAL KUMARI DEVI VS	SUBHADUTTA ROURAY VS	// // ()	
177	D-WP(C)/48984/2024 WP(C)/29262/2024	STATE OF ODISHA SAMBARI MAJHI VS COLLECTOR, KALAHANDI	SIDHARTH SANKAR MOHAPATRA VS	// // ()	
178	D-WP(C)/48985/2024	BANAMBAR PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400110
179	D-WP(C)/48986/2024	STATE OF ODISHA THE SUB-DIVISIONAL OFFICER, TPWODL, (KEED), KPRASANTA KUMAR TRIPATHY VS	KPRASANTA KUMAR TRIPATHY VS	// // ()	
180	D-WP(C)/48987/2024	KULAMANI BANUA BAILOCHAN SAHOO VS	KIRTAN DANG VS	// // ()	
181	D-WP(C)/48990/2024	STATE OF ODISHA ARATA RAJ VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400076

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182	D-WP(C)/48991/2024	ANNAPURNA PARIDA VS UNION OF INDIA	ASHOK KUMAR MOHANTY VS	// 0 //	
183	D-WP(C)/48992/2024	EXCELERRO MOVERS PVT.LTD. VS MAHANADI COALFIEKDS LTD.,SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //	
184	D-WP(C)/48993/2024	NABIN KUMAR PAL VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
185	D-WP(C)/48996/2024	SUSANTA CHOUDHURY VS UNION OF INDIA	MAHESWAR MOHANTY VS	// 0 //	
186	D-WP(C)/48997/2024	GYANENDRA JENA VS BRANCH MANAGER IN CHARGE, AXIX BANK LTD, BBSR	GIRIJA SANKAR MOHANTY VS	// 0 //	
187	D-WP(C)/48999/2024	AAHWAAN INSTITUTE OF HEALTH SCIENCE, BHADRAKAL VS UNION OF INDIA	RAJESH KANKAR ROUT VS	// 0 //	
188	D-WP(C)/49000/2024	ASHOK KUMAR ROUSTRAY VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400078
189	D-WP(C)/49001/2024	MAHESWAR SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400077
190	D-WP(C)/49002/2024	RATNAKAR SWAIN VS STATE OF ODISHA	LOPAMUDRA PRADHAN VS	// 0 //	
191	D-WP(C)/49003/2024	BINAPANI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
192	D-WP(C)/49004/2024	LARENCE DEHURY VS PUNJAB NATIONAL BANK, DHENKANAL	ALOK KUMAR MOHAPATRA VS	// 0 //	
193	D-WP(C)/49006/2024	JASOBANTA RAY	SURENDRA KUMAR GARTIA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/49007/2024	CHANDRA SEKHARA SAHOO	BISWAJIT PRADHAN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
195	D-WP(C)/49008/2024	MILAN KUMAR RATHA	NABEEN KUMAR RATH	//	
		VS	VS	()	
		SUNNNY KHOKHAR		//	
196	D-WP(C)/49009/2024	ANUP KUMAR MISHRA	MANAS PATI	//	AOR20220001535C202400143
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/49010/2024	SUBHRA SUMAN SAHOO	MANAS PATI	//	AOR20220001535C202400144
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/49011/2024	NITYANANDA MALLA	SANJIB MOHANTY	//	AOR20220001611C202400080
		VS	VS	()	
		UTKAL UNIVERSITY		//	
199	D-WP(C)/49012/2024	DEBANANDA MOHANTY	SHASHANKA SEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/49014/2024	RAHUL SHARMA	CHANDRAKANTA NAYAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
201	D-WP(C)/49015/2024	NIRJHARINI KABI	BASUDEV PUJARI	//	
	WP(C)/29278/2024	VS	VS	()	
		ODISHA STAFF SELECTION COMMISSION, UNIT-II, BBSR		//	
202	D-WP(C)/49017/2024	MOHAMMAD ANWAR	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400063
		VS	VS	()	
		PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//	
203	D-WP(C)/49018/2024	SACHINDRA PADHY	SURENDRA KUMAR GARTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/49021/2024	M/S SRIKRUSHNA SERVICE STATION, BHOGARAI, BALASORE	MAHESH KUMAR MAJHI	//	
		VS	VS	()	

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		HINDUSTAN PETROLEUM CORPORATION LIMITED, MUMBAI		//	
205	D-WP(C)/49023/2024	SANTOSH KUMAR PANDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/49025/2024	UNION OF INDIA	SANJIB SWAIN	//	
		VS	VS	0	
		MADAN MOHAN PATTANAYAK		//	
207	D-WP(C)/49026/2024	HAREKRUSHNA BARIK	AMIYA KUMAR MOHANTY(A)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/49030/2024	SAYAD ZABIHULLAH	ABINASH ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/49031/2024	NIRUPAMA BHARASAGRIA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/49033/2024	SASMITA MALIK	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/49034/2024	HARAPRIYA MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/49035/2024	MRUTYUNJAY GIRI	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/49037/2024	SANTOSH KUMAR SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, JHARSHUGUDA		//	
214	D-WP(C)/49038/2024	PRADEEPTA PRADHAN	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK		//	
215	D-WP(C)/49039/2024	SUNITA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		COLLECTOR, GANJAM		//	

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216	D-WP(C)/49041/2024	SONALI MOHAPATRA VS JITANJALI LENKA	JYOTI PATNAIK VS	// 0 //	
217	D-WP(C)/49042/2024	SWARNALATA NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
218	D-WP(C)/49043/2024	JAYANTI DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
219	D-WP(C)/49045/2024	BAIDHAR SAHU VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //	
220	D-WP(C)/49047/2024	HEMALATA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
221	D-WP(C)/49048/2024	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
222	D-WP(C)/49051/2024	BHARAT CHARAN OJHA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
223	D-WP(C)/49052/2024	BHISMADEV TANDIA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
224	D-WP(C)/49053/2024	BIBHAS KUMAR BHAGAT VS PURNIMA BHAGAT	ALOK KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/49054/2024	JHARANA CHAKRA VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/49055/2024	MADHUSUDAN JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
227	D-WP(C)/49056/2024	DR.SITANSU SEKHAR MOHANTY	ANNAPURNA NAYAK	//	

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		VS	VS	0	
228	D-WP(C)/49057/2024	STATE OF ODISHA KISHORE BISWAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
229	D-WP(C)/49058/2024	UNION OF INDIA ANJANA DAS	SANJIB RAY	//	
		VS	VS	0	
230	D-WP(C)/49059/2024	STATE OF ODISHA DILIP KUMAR PAL	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
231	D-WP(C)/49062/2024	SONALI NAYAK JAGANNATH ROUT	SHASHI BHUSAN JENA	//	
		VS	VS	0	
232	D-WP(C)/49063/2024	CONTROLLING AUTHORITY,ASST. LABOUR COMMISIONER, BBSR RATNAKARA NANDA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
233	D-WP(C)/49067/2024	STATE OF ODISHA JHARANA PARIDA	DR.PATANJALI TRIPATHY	//	
		VS	VS	0	
234	D-WP(C)/49069/2024	STATE OF ODISHA JAYADEV PATEL	NIHAL RATH	//	
		VS	VS	0	
235	D-WP(C)/49073/2024	DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES,CUTTACK GAGAN BIHARI DAS	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
236	D-WP(C)/49074/2024	STATE OF ODISHA RAJENDRA PRASAD BEHERA	SANGRAM KUMAR DAS	//	
		VS	VS	0	
237	D-WP(C)/49075/2024	STATE OF ODISHA UDAYA SUNDAR SWAIN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
238	D-WP(C)/49077/2024	STATE OF ODISHA BANI PRASAD PADHI	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	

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239	D-WP(C)/49078/2024	STATE OF ODISHA SANKARSAN MISHRA VS	KSHIROD KUMAR ROUT VS	// // 0	
240	D-WP(C)/49079/2024	STATE OF ODISHA M/S. ALOM EXTRUSIONS LTD, BALESWAR VS	ADITYA NARAYAN RAY VS	// // 0	
241	D-WP(C)/49080/2024	THE CHIEF COMMISSIONER OF CT AND GST, ODISHA DEBI PRASAD DAS VS	NAMITA PATTANAIAK VS	// // 0	
242	D-WP(C)/49081/2024	STATE OF ODISHA RAMESH CHANDRA PATTANAIAK VS	NAMITA PATTANAIAK VS	// // 0	
243	D-WP(C)/49085/2024	STATE OF ODISHA RAM CHANDRA HANSDAH VS	BHABANI PRASAD MOHANTY VS	// // 0	
244	D-WP(C)/49088/2024	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR SUBODH RANA @ SUBODH KUMAR RANA VS	SANTOSH KUMAR NANDA VS	// // 0	
245	D-WP(C)/49091/2024	STATE OF ODISHA M/S. RITESH SAHU, BOLANGIR VS	RUDRA PRASAD KAR VS	// // 0	
246	D-WP(C)/49092/2024	DEPUTY COMMISSIONER OF INCOME TAX, KHURDA M/S. BHOLANATH LAKSHMI SHANKAR, BOLANGIR VS	RUDRA PRASAD KAR VS	// // 0	
247	D-WP(C)/49096/2024	DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-1, BBSR M/S UAL ODISHA PROPRIETOR UAL INDUSTRIES LTD, BILUPUR VS	DEBIPRASAD PANDA VS	// // 0	
248	D-WP(C)/49097/2024	UNION OF INDIA MEGHRAI SOREN VS	BHABANI SANKAR DAS VS	// // 0	
249	D-WP(C)/49098/2024	LINGARAJ JENA JALADHAR DAS VS	KALPATARU MISHRA VS	// // 0	
		EXECUTIVE ENGINEER(ELECTRICAL), CUTTACK		//	

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250	D-WP(C)/49099/2024	SAMBIT KUMAR SWAIN VS THE COLLECTOR, JAJPUR	DURGA PRASAD PRADHAN VS	// ()	
251	D-WP(C)/49101/2024	ABADHUTA SAGADIA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// ()	
252	D-WP(C)/49102/2024	MAA SANTOSHI SHG,BARGARH VS STATE OF ODISHA	SAILABALA JENA VS	// ()	
253	D-WP(C)/49103/2024	M/S CHANDAN RESTAURANT, NIMAPADA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()	
254	D-WP(C)/49107/2024	SATRUGHANA SAMAL VS BRANCH MANAGER, CANARA BANK, BETONATI BRANCH, MAYURBHANJ	BIJAY KUMAR MISHRA VS	// ()	
255	D-WP(C)/49109/2024	NABIN KUMAR PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
256	D-WP(C)/49112/2024	PROMODA KUMAR ARUKHA VS AUTHORIZED OFFICER CUM REGIONAL MANAGER,UNION BANK OF INDIA,GANJAM	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202400024
257	D-WP(C)/49118/2024	SATYASISH ROUT VS UNION PUBLIC SERVICE COMMISSION, NEW DELHI	ASUTOSH MOHANTY VS	// ()	
258	D-WPCRL/35168/2024	PRATAP KUMAR MUDULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 ()	
259	D-ABLAPL/35090/2024	PRASANTA MAHAKUD VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	RAIRAKHOL /253 /2024 ()	
260	D-ABLAPL/35091/2024 ABLAPL/13335/2024	UTTAM BHUYAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /505 /2024 ()	
261	D-ABLAPL/35092/2024	MANOJ KUMAR SAHOO	JYOTI PATNAIK	CUTTACK SADAR /577 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/35098/2024	PANDAV KUMAR PARIDA	RAMANI KANTA PATTANAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/35099/2024	RAKESH KUMAR BEHERA @ SIPU BEHERA	AKSHAYA KUMAR SUBUDHI	BALIPATNA /481 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/35102/2024	AVINASH JENA	KARTİK CHANDRA TRIPATHY	CUTTACK SADAR /636 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/35104/2024	PAPI @ PAPINA @ SRUTI RANJAN BEHERA	AKSHAYA KUMAR PANDEY	PURI TOWN /116 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/35107/2024	RAHAT ALI @ MIRZA RAHAT BAIG	SAMVIT MOHANTY	TIRTOL /212 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/35108/2024 ABLAPL/13337/2024	NARENDRA NAYAK	SURESH KUMAR JENA	OUPADA /208 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/35109/2024	ASHOK NAYAK @ ASHOK KUMAR NAYAK	ARIJEET MISHRA	Tantiapal Marine /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/35110/2024	SIMA @ SIPRA BEHERA	ARIJEET MISHRA	KENDRAPARA /82 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/35111/2024	BALIA ROUT @ SISIR ROUT	ARIJEET MISHRA	RAJKANIKA /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/35116/2024	GOURAV KUMAR @ GOURAV KUMAR RAM	BITAS KUMAR SWAIN	KHARABEL NAGAR P.S. /336 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/35119/2024	JUNAID KHAN @ MD. JUNED KHAN @ JUNAD KHANSOUMYA RANJAN DAS		BISRA /108 /2024	
		VS	VS	()	

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273	D-ABLAPL/35123/2024	STATE OF ODISHA B.MADHU RAO VS	ARUNA KUMAR NAYAK VS	// KHALLIKOTE /558 /2024 ()	
274	D-ABLAPL/35124/2024	STATE OF ODISHA DIPU SWAIN VS	SURYA NARAYAN MISHRA VS	// TALABANIA /85 /2022 ()	
275	D-ABLAPL/35125/2024	STATE OF ODISHA DILLIP BEHERA VS	AMITAV TRIPATHY VS	// PLANTSITE /937 /2024 ()	
276	D-ABLAPL/35126/2024	STATE OF ODISHA BASANT KUMAR NAHAK VS	AMITAV TRIPATHY VS	// KHAJURIPADA /143 /2024 ()	
277	D-ABLAPL/35127/2024	STATE OF ODISHA NARAYAN MOHANTY @ ADITYA NARAYAN MOHANTY VS	SRIKANTA PANDA VS	// Maitri Vihar PS /458 /2024 ()	
278	D-ABLAPL/35128/2024	STATE OF ODISHA BHAGABAN KHORA VS	SRIKANTA PANDA VS	// KORAPUT TOWN /242 /2019 ()	
279	D-ABLAPL/35129/2024	STATE OF ODISHA MADAN RELI VS	DIGAMBAR SETHI VS	// DORAGUDA PS /161 /2023 ()	
280	D-ABLAPL/35130/2024	STATE OF ODISHA RAKSHI MAHAPATRA @ RAKHI MOHAPATRA VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /714 /2024 ()	
281	D-ABLAPL/35133/2024	STATE OF ODISHA LALI ORAM @ CHHOTELAL ORAM VS	ASHUTOS DASH VS	// BADMAL /406 /2024 ()	
282	D-ABLAPL/35136/2024	STATE OF ODISHA UJJAWAL KU. NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /381 /2024 ()	
283	D-ABLAPL/35139/2024	STATE OF ODISHA DHANESWAR @ DHENESWAR BEHERA VS	KULDEEP MOHANTY VS	// NAYAGARH /422 /2024 ()	
		STATE OF ODISHA		//	

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284	D-ABLAPL/35144/2024	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /200 /2024 () //	
285	D-ABLAPL/35150/2024	LAXMI NAYAK@SUSHANTA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAGDIA /212 /2024 () //	AOR20220001648C202400073
286	D-ABLAPL/35151/2024	MANISH AGARWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BALIAPANDA /22 /2021 () //	
287	D-ABLAPL/35155/2024	SWARUP MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /463 /2024 () //	
288	D-ABLAPL/35160/2024	SANTOSH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /325 /2024 () //	
289	D-ABLAPL/35161/2024	DEEPAK MALLICK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /405 /2023 () //	
290	D-ABLAPL/35163/2024	SACHIDANAND DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /250 /2024 () //	
291	D-ABLAPL/35165/2024	TRINATH SAKIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JEYPORE MAHILA /197 /2024 () //	
292	D-ABLAPL/35166/2024	NANDAN BEHERA @ CHANDAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1026 /2024 () //	
293	D-ABLAPL/35169/2024	KRISHNA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BRAHMANITARANG /303 /2024 () //	
294	D-ABLAPL/35171/2024	PRINCE ROUTRAY @ SATYA SEKHAR ROUTRAY VS STATE OF ODISHA	SAMBIT BISWAL VS	DELANGA /419 /2024 () //	
295	D-ABLAPL/35172/2024	UPASANA SARANGI	SRINIBASH SATAPATHY	KHARABEL NAGAR P.S. /501 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/35173/2024	BIKRAM KESHARI PAIKRAY	SUDHANSU PRASAN MAHAPATRA	BRAHMAGIRI /346 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/35176/2024	BAGHA @ SOUBHAGYA NAIK	SAPAN KUMAR LENKA	KUNDHEIGOLA /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/35180/2024	BINOD MAHAKUD	AMITAV TRIPATHY	MANAMUNDA /190 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/35181/2024	SUNIL SAHU @ SUNIL KHATUA	AMITAV TRIPATHY	KANTAMAL /181 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/35186/2024	RAJAT SAHOO	RABINDRA PRASAD PATNAIK	ANGUL TOWN /925 /2024	AOD20230000619C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/35189/2024	MITA BEHERA	SUNIL KUMAR PANDA	ANGUL SADAR PS /655 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/35190/2024	KAMBHU CHARAN NAIK @ NAYAK	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/35191/2024	RAKESH SETHI	RABINDRA PRASAD PATNAIK	ANGUL TOWN /926 /2024	AOD20230000619C202400016
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/35192/2024	G. DHARMA RAO @ G. DHARAMA RAO	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/35195/2024	BIRANCHI NAIK @ BIRONCHI NAIK	JYOTIRMAYA SAHOO	KAPTIPADA /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/35196/2024	BHAKTA BACHAL NAYAK @ BHAKTA BATCHAL NAYAK	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /220 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/35198/2024	STATE OF ODISHA ABHIMANYU PATRA VS	TANMAYA KUMAR MOHANTY VS	// SAHID NAGAR P.S. /488 /2024 ()	
308	D-ABLAPL/35203/2024	STATE OF ODISHA JITU SAHU @ JITENDRA KUMAR SAHU @ JITENDRA KUMAR SAHU VS	PRASANTA KUMAR MOHANTY VS	// KUNDHEIGOLA /260 /2024 ()	
309	D-ABLAPL/35204/2024	STATE OF ODISHA KIRANBALA JENA VS	DURGA PRASAD JENA VS	// CHARICHHAKA /157 /2024 ()	
310	D-ABLAPL/35206/2024	STATE OF ODISHA BIJOY KUMAR POI VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /552 /2024 ()	
311	D-ABLAPL/35211/2024	STATE OF ODISHA CHANDRAKANTA SWAIN VS	AMLAN SHAKTI PAUL VS	// DERABIS /156 /2024 ()	
312	D-ABLAPL/35213/2024	STATE OF ODISHA BAPI @ MAHESH NAYAK VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /533 /2024 ()	
313	D-ABLAPL/35215/2024	STATE OF ODISHA MUNI BRAHMA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /532 /2023 ()	
314	D-ABLAPL/35220/2024	STATE OF ODISHA PURUSHOTTOM SAHU VS	LAXMIDHAR DASH VS	// LINGARAJ P.S. /291 /2024 ()	
315	D-ABLAPL/35223/2024	STATE OF ODISHA RANJIT SAHOO VS	DEEPAK RANJAN PARIDA VS	// BADAMBADI /361 /2024 ()	
316	D-ABLAPL/35224/2024	STATE OF ODISHA PRASANNA KUMAR BHOI @ PRASANNA BHOI VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH SADAR /436 /2024 ()	
317	D-ABLAPL/35225/2024	STATE OF ODISHA JAGA @ JAGANNATH ACHARYA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// MANCHESWAR P.S. /484 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/35227/2024	NRUPARAJ SUNA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /650 /2024 () //	
319	D-ABLAPL/35228/2024	PRASANNA KUMAR BHOI @ PRASANNA BHOI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /431 /2024 () //	
320	D-ABLAPL/35230/2024	CHINMAYA RATH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	/ /0 () //	
321	D-ABLAPL/35231/2024	SUJOY MUKHERJEE VS STATE OF ODISHA	SANGRAMJIT PANDA VS	/ /0 () //	

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MISC CASES FILED on :22/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/135/2000 FA/135/2000	SPL.SECY.TO GOVT. MP	AG.andA.S.C	15/2024
2	D-WPC(OA)/1476/2017 WPC(OA)/1476/2017	SWARNENDU MISHRA MP		45/2024
3	D-CRP/49104/2024 CRP/ /	ASHIS MOHAPATRA MP	ANURAG PATI	93/2024
4	D-CRLMP/35118/2024 CRLMP/ /	ANKIT PRASAD MP	ABHINANDAN PRADHAN	268/2024
5	D-CRLMP/35207/2024 CRLMP/ /	DEBENDRA KUMAR MUND MP	JNYANANDA PANDA	269/2024
6	D-TRP(C)/356/2023 TRP(C)/356/2023	BANDANA MAHARANA MP	PRASANTA KUMAR SATAPATHY	393/2024
7	D-TRP(C)/49083/2024 TRP(C)/ /	SILARANI DAS MP	RABINDRA KUMAR SAHOO	394/2024
8	D-RVWPET/157/2023 RVWPET/157/2023	SUBHARASMI BEURA MP	AMIYA KUMAR MOHANTY (A)	422/2024
9	D-RVWPET/304/2023 RVWPET/304/2023	SASMIT KUMAR SAHU MP	DURGA PRASAD JENA	423/2024
10	D-RVWPET/304/2023 RVWPET/304/2023	SASMIT KUMAR SAHU MP	DURGA PRASAD JENA	424/2024
11	D-RPFAM/42790/2024 RPFAM/312/2024	MAHENDRA NAIK MP	GEETANJALI MAJHI	518/2024
12	D-MATA/27775/2024 MATA/240/2024	RASHMITA MOHANTY@KAR MP	KRISHNA CHANDRA SAHU, SURYA NARAYAN BISWAL	525/2024
13	D-MATA/49040/2024 MATA/ /	UMA KANAR MP	SOUBHAGYA SWAIN	526/2024
14	D-MATA/347/2023 MATA/347/2023	MOHAMMAD FURKAN MP	SANGRAMJIT PANDA, DURGA PRASAD PRADHAN, S.THAKUR	527/2024
15	D-MATA/49116/2024 MATA/ /	VIJAY RAJ SINGH MP	PRAMOD KUMAR NIGAM	528/2024
16	D-CMAPL/46117/2024 CMAPL/ /	MINA MOHANTY MP	DIPTENDU SUNDAR RAY	575/2024
17	D-CMAPL/49060/2024 CMAPL/ /	SAHEBJAN BIBI MP	ADV.	576/2024
18	D-CMAPL/44484/2024 CMAPL/ /	D.M., NEW INDIA ASSURANCE CO.LTD.,GANDHINAGAR MP	ANIL KUMAR NATH	577/2024
19	D-FAO/413/2019 FAO/413/2019	KIOCL LTD. MP		981/2024
20	D-FAO/48978/2024 FAO/ /	LEGAL MANAGER, (T.P CELL),NEW INDIA ASSURANCE CO.LTD.,GANDHINAGAR MP	ANIL KUMAR NATH	981/2024
21	D-FAO/44658/2024 FAO/521/2024	THE MANAGER LEGAL HUB M/S ORIENTAL INSURANCE CO.LTD.,BBSR MP	ANIL KUMAR NATH	982/2024
22	D-FAO/45165/2024 FAO/ /	MANAGER, CLAIMS, RELIANCE GENERAL INSURANCE CO.LTD., BBSR MP	ANIL KUMAR NATH	983/2024
23	D-FAO/46413/2024 FAO/ /	MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP	ANIL KUMAR NATH	984/2024
24	D-FAO/46419/2024 FAO/ /	MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP	ANIL KUMAR NATH	985/2024
25	D-FAO/45852/2024 FAO/ /	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR MP	ANIL KUMAR NATH	986/2024
26	D-FAO/45864/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR	ANIL KUMAR NATH	

27	FAO/ / D-FAO/45879/2024 FAO/ /	MP MANAGER LEGAL, M/S. CHOLAMANDALAMPMS GENERAL INSURANCE CO.LTD., BBSR MP	987/2024 988/2024
28	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N 1054/2024
29	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N 1055/2024
30	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N 1056/2024
31	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N 1057/2024
32	D-CRLREV/544/2011 CRLREV/544/2011	RABINDRA PANIGRAHI MP	1084/2024
33	D-CRLREV/28397/2024 CRLREV/ /	NIGAMA NANDA PADHEE MP	PRANAB KUMAR SAMANTRAY 1085/2024
34	D-CRLREV/34169/2024 CRLREV/679/2024	NARENDRA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA 1086/2024
35	D-CRLREV/34169/2024 CRLREV/679/2024	NARENDRA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA 1087/2024
36	D-RSA/48998/2024 RSA/ /	ASWINI KUMAR PATI MP	MAHESWAR MOHANTY 1359/2024
37	D-RSA/202/2023 RSA/202/2023	SHYAM SUNDAR PRADHAN MP	SOURAV DAS 1360/2024
38	D-RSA/49046/2024 RSA/ /	SAILABALA BARAL MP	SANTOSH KUMAR SAMANTARAY 1361/2024
39	D-RSA/49046/2024 RSA/ /	SAILABALA BARAL MP	SANTOSH KUMAR SAMANTARAY 1362/2024
40	D-RSA/455/2016 RSA/455/2016	DAMAYANTI PATRO@PATRA MP	M/S.AJODHYA RA.DASH 1363/2024
41	D-RSA/49095/2024 RSA/ /	MANJU DEB MP	JYOTI RANJAN DEO 1364/2024
42	D-RSA/49114/2024 RSA/ /	MADAN MOHAN MADALA MP	DIPTI RANJAN BHOKTA 1365/2024
43	D-RSA/49114/2024 RSA/ /	MADAN MOHAN MADALA MP	DIPTI RANJAN BHOKTA 1366/2024
44	D-RSA/49114/2024 RSA/ /	MADAN MOHAN MADALA MP	DIPTI RANJAN BHOKTA 1367/2024
45	D-CMP/48989/2024 CMP/ /	SAUDAMINI SAHOO MP	SUBHA KUMAR MISHRA 1410/2024
46	D-CMP/48994/2024 CMP/ /	BAIDHAR LENKA MP	KISHORE CHANDRA PRADHAN 1411/2024
47	D-CMP/13002/2024 CMP/394/2024	DILLIP KUMAR MOHANTY MP	SAIBRATA RATH 1412/2024
48	D-CMP/49082/2024 CMP/ /	RAM BILASH RAM MP	PRANAB RANJAN CHHATOI 1413/2024
49	D-CMP/49086/2024 CMP/ /	VINJARAPU NAGARAJU@V. NAGARAJU MP	DHANANJAYA MUND 1414/2024
50	D-CMP/49087/2024 CMP/ /	RAMA CHANDRA SAHOO MP	PRAFULLA CHANDRA DAS 1415/2024
51	D-CMP/49093/2024 CMP/ /	LAXMINARAYAN MAHARANA MP	SANJEEV UDGATA 1416/2024
52	D-CMP/49115/2024 CMP/ /	KAMALAKANTA JENA MP	SAMIR KUMAR MISHRA, (SR.ADV.) 1417/2024
53	D-BLAPL/34027/2024 BLAPL/11508/2024	GARBAPO KARITK@MUNA@G.KARTHIK MP	SOUBHAGYA KUMAR DASH 1514/2024
54	D-BLAPL/22073/2024 BLAPL/7497/2024	RAJU ASHOK JADHAV MP	ASIT KUMAR JENA 1515/2024
55	D-BLAPL/34881/2024 BLAPL/11712/2024	SAROJ BHOSAGAR MP	JAJATI KESHARI KHUNTIA 1516/2024
56	D-BLAPL/12015/2022 BLAPL/12015/2022	PREMENANDA MALLIK MP	BHABANI SHANKAR DASPARIDA, MR. D.P. DHAL 1517/2024
57	D-BLAPL/12186/2023 BLAPL/12186/2023	TEJINDER KAUR NOORI MP	1518/2024

58	D-BLAPL/10699/2024 BLAPL/3470/2024	PARITOSH MANDAL MP		1519/2024
59	D-BLAPL/18300/2024 BLAPL/6371/2024	SOUMYA RANJAN DASH @ DAS MP	MANOJ KUMAR JENA	1520/2024
60	D-ABLAPL/8771/2023 ABLAPL/8771/2023	RAJA @ RANJAN PATRA MP		2629/2024
61	D-ABLAPL/26261/2024 ABLAPL/9589/2024	SANTOSH PARIDA MP		2630/2024
62	D-ABLAPL/24196/2024 ABLAPL/8823/2024	ABHIJIT PARIDA MP		2631/2024
63	D-ABLAPL/27412/2024 ABLAPL/10044/2024	HIMANSHU PRADHAN MP		2632/2024
64	D-ABLAPL/30576/2024 ABLAPL/11366/2024	KUNAL PARICHHA MP		2633/2024
65	D-ABLAPL/27964/2024 ABLAPL/10494/2024	NIKHIL PADHI MP		2634/2024
66	D-ABLAPL/27967/2024 ABLAPL/10394/2024	BIKASH PADHI MP		2635/2024
67	D-ABLAPL/27963/2024 ABLAPL/10707/2024	RAMA GUNLA MP		2636/2024
68	D-ABLAPL/27966/2024 ABLAPL/10390/2024	HALU GUNLA MP		2637/2024
69	D-ABLAPL/31456/2024 ABLAPL/12021/2024	CHAHAT SAHU @ SAHOO MP		2638/2024
70	D-ABLAPL/30781/2024 ABLAPL/11514/2024	SK. TASAWAR MP		2639/2024
71	D-ABLAPL/24552/2024 ABLAPL/9261/2024	CHINMAYA GIRI MP		2640/2024
72	D-ABLAPL/30697/2024 ABLAPL/11462/2024	AJAY PASPUREADY @ AJAY PASPUREDY @ AJAY PASPUREDDY MP		2641/2024
73	D-ABLAPL/11541/2024 ABLAPL/4222/2024	SUNIL KUMAR MOHANTY MP		2642/2024
74	D-ABLAPL/33225/2024 ABLAPL/12426/2024	SHIBAM @ SHIVAM MUKHI MP		2643/2024
75	D-ABLAPL/17787/2024 ABLAPL/6229/2024	SUBHAM NAIK MP		2644/2024
76	D-ABLAPL/21434/2024 ABLAPL/7757/2024	EKALABYA MUNA MP		2645/2024
77	D-ABLAPL/2982/2024 ABLAPL/1370/2024	GITANJALI PRADHAN MP		2646/2024
78	D-ABLAPL/32605/2024 ABLAPL/12543/2024	PABITRA SAHU MP	PRAFULLA KUMAR KAR	2647/2024
79	D-MACA/612/2023 MACA/612/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTDG.P DUTTA MP		2770/2024
80	D-MACA/48977/2024 MACA/ /	DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED,BILASPUR MP		2771/2024
81	D-MACA/48977/2024 MACA/ /	DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED,BILASPUR MP		2772/2024
82	D-MACA/47389/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD.,CUTTACK MP		2773/2024
83	D-MACA/47838/2024 MACA/ /	MANAGER (LEGAL), M/S NATIONAL INSURANCE CO.LTD.,CUTTACK MP		2774/2024
84	D-MACA/47845/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD.,BBSR MP		2775/2024
85	D-MACA/47846/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP		2776/2024
86	D-MACA/47860/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP		2777/2024
87	D-MACA/49027/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BONGAIBARA PATI MP		2778/2024
88	D-MACA/45058/2024 MACA/ /	PURNA CHANDRA MAHARANA MP	DEBASISH PATNAIK	2779/2024
89	D-MACA/45058/2024	PURNA CHANDRA MAHARANA	DEBASISH PATNAIK	

	MACA/ /	MP		2780/2024
90	D-MACA/45757/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		2781/2024
91	D-MACA/45801/2024	D.M., ORIENTAL INSURANCE CO.LTD., BANGSORETA		
	MACA/ /	MP		2782/2024
92	D-MACA/45841/2024	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO.LTD., ANGUL		
	MACA/ /	MP		2783/2024
93	D-MACA/45851/2024	THE MANAGER (T.P. HUB), M/S ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		2784/2024
94	D-MACA/45820/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDARGARH		
	MACA/ /	MP		2785/2024
95	D-MACA/45812/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SINGDARGARH		
	MACA/ /	MP		2786/2024
96	D-MACA/48333/2024	D.M., NATIONAL INSURANCE CO.LTD. RAMANI RANJAN MOHANTY		
	MACA/ /	MP		2787/2024
97	D-MACA/49050/2024	TATA AIG GENERAL INSURANCE CO.LTD. BBSR ALI KHAN		
	MACA/ /	MP		2788/2024
98	D-MACA/30390/2024	ORIENTAL INSURANCE CO. LTD.		
	MACA/826/2024	MP		2789/2024
99	D-CRLA/7933/2024	TUDU NANDA @ AJU	JYOTIRMAYA SAHOO	
	CRLA/237/2024	MP		2994/2024
100	D-CRLA/437/2023	MANTU@LAXMIDHAR ROUT	KEDAR CHANDRA SARANGI	
	CRLA/437/2023	MP		2995/2024
101	D-CRLA/34262/2024	SEBIYAN SAI	CHITTA RANJAN SAHU	
	CRLA/1156/2024	MP		2996/2024
102	D-CRLA/34262/2024	SEBIYAN SAI	CHITTA RANJAN SAHU	
	CRLA/1156/2024	MP		2997/2024
103	D-CRLA/3702/2024	A. PANCHANAN PATRA	SUSHANT KUMAR PRADHAN	
	CRLA/137/2024	MP		2998/2024
104	D-CRLA/3697/2024	A. MANOJ KUMAR PATRA	SUSHANT KUMAR PRADHAN	
	CRLA/138/2024	MP		2999/2024
105	D-CRLMC/27411/2024	BIPIN KUMAR DAS@BIPIN CHANDRA DAS		
	CRLMC/3573/2024	MP		3107/2024
106	D-CRLMC/33772/2024	RAHUL AGRAWAL	SIDHANT DWIBEDI	
	CRLMC/4280/2024	MP		3108/2024
107	D-CRLMC/33774/2024	RAHUL AGRAWAL	SIDHANT DWIBEDI	
	CRLMC/4281/2024	MP		3109/2024
108	D-CRLMC/35106/2024	AVIJIT BASTIA	RAKESH BEHERA	
	CRLMC/ /	MP		3110/2024
109	D-CRLMC/33844/2024	KISHORE KUMAR	PRASANNA KUMAR NAYAK 1	
	CRLMC/ /	MP		3111/2024
110	D-CRLMC/35112/2024	LOKANATH MOHAPATRA	CHINMAYA RANJAN DAS	
	CRLMC/ /	MP		3112/2024
111	D-CRLMC/35142/2024	JITENDRA NATH PATNAIK	UMESH CHANDRA PATNAIK	
	CRLMC/ /	MP		3113/2024
112	D-CRLMC/35142/2024	JITENDRA NATH PATNAIK	UMESH CHANDRA PATNAIK	
	CRLMC/ /	MP		3114/2024
113	D-CRLMC/35152/2024	RAMA CHANDRA JENA	JAGAMOHAN PATTANAIAK	
	CRLMC/ /	MP		3115/2024
114	D-CRLMC/35158/2024	ADAM MOHAMMAD@MOHAMMAD ADAM	MANOJ KUMAR PANDA	
	CRLMC/ /	MP		3116/2024
115	D-CRLMC/35178/2024	RASMI RANJAN PRADHAN	BISWAJIT NAYAK	
	CRLMC/ /	MP		3117/2024
116	D-CRLMC/4757/2023	SRIRAJ KUMAR PADHI@PADHY	ABHILASH MISHRA	
	CRLMC/4757/2023	MP		3118/2024
117	D-CRLMC/35209/2024	SK. AMZAD ALI@SK. NIAMA	DEEPAK GOCHHAYAT	
	CRLMC/ /	MP		3119/2024
118	D-CRLMC/35222/2024	PRADIPTA KUMAR BEHERA	DEEPAK MAHAPATRA	
	CRLMC/ /	MP		3120/2024
119	D-CRLMC/35226/2024	RABINDRA @ RABI RANA	BIRENDRA KUMAR PARDHI	
	CRLMC/ /	MP		3121/2024
120	D-CRLMC/35233/2024	REKHA MAHALA	SANGRAMJIT PANDA	
	CRLMC/ /	MP		3122/2024

	WP(C)/21355/2024	MP		15712/2024
153	D-WP(C)/35350/2024	ANIL KUMAR SAMAL		
	WP(C)/21647/2024	MP		15713/2024
154	D-WP(C)/5421/2024	BHARAT CHANDRA DALAI	AISHWARYA SWAIN	
	WP(C)/3542/2024	MP		15714/2024
155	D-WP(C)/48952/2024	RAJENDRA NATH SAHU	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15715/2024
156	D-WP(C)/32869/2024	SANTOSH KUMAR SAHOO		
	WP(C)/21659/2024	MP		15716/2024
157	D-WP(C)/4267/2024	SANTOSH KUMAR JENA	BIBHU PRASAD TRIPATHY	
	WP(C)/4837/2024	MP		15717/2024
158	D-WP(C)/45245/2024	M/S.ADARSH ENTERPRISES, HYDERABADSAIBRATA RATH		
	WP(C)/26590/2024	MP		15718/2024
159	D-WP(C)/45245/2024	M/S.ADARSH ENTERPRISES, HYDERABADSAIBRATA RATH		
	WP(C)/26590/2024	MP		15719/2024
160	D-WP(C)/31447/2024	SACHIKANT SATAPATHY	BAIDHAR SAHOO	
	WP(C)/17863/2024	MP		15720/2024
161	D-WP(C)/31802/2024	BRAJABANDHU SAMAL	SUBRAT KUMAR KAR	
	WP(C)/18616/2024	MP		15721/2024
162	D-WP(C)/48984/2024	SAMBARI MAJHI	SIDHARTH SANKAR MOHAPATRA	
	WP(C)/29262/2024	MP		15722/2024
163	D-WP(C)/48987/2024	BAILOCHAN SAHOO	KIRTAN DANG	
	WP(C)/ /	MP		15723/2024
164	D-WP(C)/48992/2024	EXCELERRO MOVERS PVT.LTD.	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		15724/2024
165	D-WP(C)/48993/2024	NABIN KUMAR PAL	PRATIK DASH	
	WP(C)/ /	MP		15725/2024
166	D-WP(C)/36386/2024	KUNTALA KUMARI ROUT		
	WP(C)/21885/2024	MP		15726/2024
167	D-WP(C)/48997/2024	GYANENDRA JENA	GIRIJA SANKAR MOHANTY	
	WP(C)/ /	MP		15727/2024
168	D-WP(C)/48556/2024	RANJAN KUMAR ACHARYA	GOPAL KRUSHNA MOHANTY	
	WP(C)/29185/2024	MP		15728/2024
169	D-WP(C)/31837/2024	ATC TELECOM INFRASTRUCTURE PVT. LTD.	SALAMENDRA KUMAR MOHANTY	
	WP(C)/17948/2024	MP		15729/2024
170	D-WP(C)/48985/2024	BANAMBAR PRADHAN	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		15730/2024
171	D-WP(C)/38223/2023	SUDHAKAR SAHOO		
	WP(C)/38223/2023	MP		15731/2024
172	D-WP(C)/47981/2024	SANJUKTA PANI	LALITENDU MISHRA	
	WP(C)/28759/2024	MP		15732/2024
173	D-WP(C)/46704/2024	AMIYA KUMAR SAMANTARAY @ BULU BUN	NORANJAN PADHI	
	WP(C)/ /	MP		15733/2024
174	D-WP(C)/49015/2024	NIRJHARINI KABI	BASUDEV PUJARI	
	WP(C)/29278/2024	MP		15734/2024
175	D-WP(C)/48980/2024	MANAS RANJAN SAHU	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		15735/2024
176	D-WP(C)/39501/2024	AMULYA KUMARI SWAIN	ANIMA KUMARI DEI	
	WP(C)/23498/2024	MP		15736/2024
177	D-WP(C)/45927/2024	MAHESWAR ROUT	SUDHANSU SEKHAR JENA	
	WP(C)/ /	MP		15737/2024
178	D-WP(C)/49034/2024	HARAPRIYA MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		15738/2024
179	D-WP(C)/49039/2024	SUNITA BEHERA	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		15739/2024
180	D-WP(C)/40054/2024	JANAKAR PATRA	ABHIRAM SWAIN	
	WP(C)/23457/2024	MP		15740/2024
181	D-WP(C)/49041/2024	SONALI MOHAPATRA	JYOTI PATNAIK	
	WP(C)/ /	MP		15741/2024
182	D-WP(C)/49045/2024	BAIDHAR SAHU	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		15742/2024
183	D-WP(C)/49058/2024	ANJANA DAS	SANJIB RAY	
	WP(C)/ /	MP		15743/2024

184	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15744/2024
185	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15745/2024
186	D-WP(C)/49059/2024 WP(C)/ /	DILIP KUMAR PAL MP	MANOJ KUMAR MOHANTY	15746/2024
187	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15747/2024
188	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15748/2024
189	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15749/2024
190	D-WP(C)/26944/2024 WP(C)/16733/2024	SANDHYARANI BEHERA @ SAMAL MP	AMIT PRASAD BOSE	15750/2024
191	D-WP(C)/49067/2024 WP(C)/ /	JHARANA PARIDA MP	DR.PATAMJAL TRIPATHY	15751/2024
192	D-WP(C)/49069/2024 WP(C)/ /	JAYADEV PATEL MP	NIHAL RATH	15752/2024
193	D-WP(C)/24310/2024 WP(C)/15376/2024	M/S. PASHUPATI ISPAT PVT. LTD., CUTTACK MP	SURAV SUMAN BHUYAN	15753/2024
194	D-WP(C)/49075/2024 WP(C)/ /	UDAYA SUNDAR SWAIN MP	KSHIROD KUMAR ROUT	15754/2024
195	D-WP(C)/49074/2024 WP(C)/ /	RAJENDRA PRASAD BEHERA MP	SANGRAM KUMAR DAS	15755/2024
196	D-WP(C)/48552/2024 WP(C)/29258/2024	KUMARPUR SASAN JUBA GOSTI KENDRAG MP	CHITRA KUSHNA MOHANTY	15756/2024
197	D-WP(C)/48935/2024 WP(C)/29291/2024	ASHOK KUMAR SAHOO MP	SAMIR KUMAR MISHRA	15757/2024
198	D-WP(C)/49079/2024 WP(C)/ /	M/S. ALOM EXTRUSIONS LTD, BALESWAR MP	ADITYA NARAYAN RAY	15758/2024
199	D-WP(C)/16143/2024 WP(C)/9957/2024	BIJAYA KUMAR SAHOO MP	Subhendu Kar	15759/2024
200	D-WP(C)/37409/2024 WP(C)/21450/2024	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	15760/2024
201	D-WP(C)/44169/2024 WP(C)/27780/2024	BAIKUNTHA NAYAK MP	PRAVASH CHANDRA JENA	15761/2024
202	D-WP(C)/33591/2024 WP(C)/19403/2024	GOURANGA CHARAN SAHOO MP	BISWAMBAR MOHANTY	15762/2024
203	D-WP(C)/49091/2024 WP(C)/ /	M/S. RITESH SAHU, BOLANGIR MP	RUDRA PRASAD KAR	15763/2024
204	D-WP(C)/49088/2024 WP(C)/ /	SUBODH RANA @ SUBODH KUMAR RANA MP	SANTOSH KUMAR NANDA	15764/2024
205	D-WP(C)/49092/2024 WP(C)/ /	M/S. BHOLANATH LAKSHMI SHANKAR, BOUNGIR MP	PRASAD KAR	15765/2024
206	D-WP(C)/20050/2012 WP(C)/20050/2012	SIBANANDA PANDUA MP	M/S.DILLIP RAY, PRASANTA KUMAR SATAPATHY	15766/2024
207	D-WP(C)/49102/2024 WP(C)/ /	MAA SANTOSHI SHG,BARGARH MP	SAILABALA JENA	15767/2024
208	D-WP(C)/49103/2024 WP(C)/ /	M/S CHANDAN RESTAURANT, NIMAPADA MP	SARADA PRASANNA SARANGI	15768/2024
209	D-WP(C)/49107/2024 WP(C)/ /	SATRUGHANA SAMAL MP	BIJAY KUMAR MISHRA	15769/2024
210	D-WP(C)/49109/2024 WP(C)/ /	NABIN KUMAR PATEL MP	DURGESH NARAYAN RATH	15770/2024
211	D-WP(C)/45050/2024 WP(C)/26726/2024	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	15771/2024
212	D-WP(C)/49112/2024 WP(C)/ /	PROMODA KUMAR ARUKHA MP	SANTOSH KUMAR MAHANTY	15772/2024
213	D-WP(C)/49017/2024 WP(C)/ /	MOHAMMAD ANWAR MP	KSHIROD KUMAR SAHOO	15773/2024